

(b) To ensure environmental balance, development of these towns is sought to be regulated in a planned way. This aims at preservation of environmental balance including green belt, ecology and aesthetics of the urban areas.

[Translation]

Monitoring of loans/grants under rural development scheme

2147. SHRI BANWARI LAL BAIKWA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any arrangement to monitor the use of loans/grants given under rural development schemes from time to time and to evaluate the results accruing from these loans/grants;

(b) whether there have been some cases of grant of fake loans/grants under this scheme;

(c) if so, when were loan/grant cases in Rajasthan examined; and

(d) the number of fake cases detected and action taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Under the Integrated Rural Development Programme periodical reports in the form of monthly report on key indicators, quarterly, detailed report on physical and financial targets and annual report on the increase in income levels have been prescribed. A new system of concurrent evaluation has also now been introduced under which 36 districts will be studied every month. In each district two blocks will be selected and in each block a group of 10 new beneficiaries and 10 old beneficiaries will be studied. The study will be carried out through reputed research/academic organisations.

(b) As and when any case is brought to the notice of Government of India it is referred to the State/UT Government concerned for appropriate action.

(c) and (d) Information has been called for from the Government of Rajasthan.

[English]

Financial Institutions for financing projects connected with urban infrastructure development water supply and sanitation

2148. SHRI ANANTA PRASAD SETHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Union Government propose to establish financial institutions exclusive for financing of projects connected with urban infrastructure development, water supply and sanitation throughout the country; and

(b) if so, the details of Government's plan in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) These are being worked out.

Bonded labour working in Maneri-Bhalli Hydro-Electric Project

2149. SHRI SHANTI DHARIWAL : Will the Minister of LABOUR be pleased to lay a statement showing the factual details regarding the action taken by Government in regard to the bonded labour working in Maneri-Bhalli Hydro electric project ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : Necessary details have been called for from the Government of Uttar Pradesh and on receipt of the same, a statement will be laid on the Table of the House.

Implementation of IRDP

2150. SHRI CHINTA MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that as a result of P.M.'s visit to rural areas in Orissa a

number of serious deficiencies in implementation of IRDP have come to light;

(b) if so, details thereof and corrective steps taken;

(c) whether these lacunae had escaped the attention of the overseeing Deptts. of Agriculture and Planning Commission;

(d) if so, remedial steps taken to streamline appraisal, evaluation and mid course corrections infrastructure thereof; and

(e) whether similar screening will be made in respect of all other States and if so, time frame thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) During his visit to Orissa the Prime Minister observed that the poorest of the poor are not always benefitting from our programmes and when they do, the assets supplied to them are generally below the critical level.

To overcome these problems under IRDP, a higher investment per family, including package of assistance to enable proper return on investment, has been proposed for the new beneficiaries in the Seventh Plan. In addition, supplemental dose of assistance shall be provided to those families assisted during the Sixth Plan who have not been able to cross the poverty line for no fault of their own.

(c) No, Sir. These lacunae had not escaped the attention of the Department of Rural Development and Planning Commission.

(d) Based on the experience gained from the implementation of IRD Programme, a number of steps besides providing increased per household investment, have been taken, during the Seventh Plan to improve its implementation. A new system of concurrent evaluation has been introduced.

Efforts are being made to improve the backward and forward linkages through identification of bodies at district level or

the establishment of District Supply and Marketing Societies. A new scheme is under consideration of the Government, for the proper coordination of the training effort through the establishment of Composite Rural Training and Technology Centres.

(e) Such review of performance of the programme in various States/Union Territories is undertaken from time to time.

Applications for setting up vanaspati units in J and K

2151. PROF. SAIFUDDIN SOZ : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Ministry of Food and Civil Supplies clears applications for setting up vanaspati units in States for grant of licences by Department of Industrial Development; and

(b) if so, the number of applications cleared till 31 December, 1984 from Jammu and Srinagar areas, separately ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) During 1983 and 1984, 9 applications were received from Srinagar area and 2 from Jammu area. None of them have been recommended.

Moist foodgrains in markets

2152. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that food crops with high moisture are easily susceptible to fungus growth, discolouring and blackening which is dangerous for human consumption;

(b) whether any estimate has been made of such food crops that go into the market either through Government procurement or through private trade;